

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 14th March, 2018

No.HC.VII-120/2017/ 1425 /A. Shri Kushal Kumar Baishya, UDA, Office of the Chief Judicial Magistrate, Nalbari is transferred to the Office of the Chief Judicial Magistrate, Baksa, as UDA, which was created vide Govt. letter No.JDJ(E)-149/2005/11 dtd.31.03.2007.

Shri Baishya will join at his new place of posting immediately.

(N.B. The seniority of Shri Kushal Kumar Baishya will be decided by the Chief Judicial Magistrate, Baksa on the basis of his initial date of joining in the service. Further, Shri Baishya will not be entitled to claim TA and DA as the transfer are made on his request.)


By Order,
Sd/-M.K. Kalita
REGISTRAR (VIGILANCE)

Memo No.HC.VII-120/2017/ 1426-1436 /A

dated:14.03.2018

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Nalbari/ Baksa.
5. The Chief Judicial Magistrate, Nalbari. He is requested to release Shri Kushal Kumar Baishya in order to enable him to join at his new place of posting immediately.
6. The Chief Judicial Magistrate, Baksa.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
10. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court website.
11. The CA to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judl.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
12. Shri Kushal Kumar Baishya, UDA, Office of the Chief Judicial Magistrate, Nalbari.


14/3/18
REGISTRAR (VIGILANCE)

14/3/18